

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).5913-5920/2008

COMMR.OF COMMERCIAL TAX & ORS.

Appellant(s)

VERSUS

M/S BAJAJ AUTO LTD.& ANR.
(with interim relief and office report)

Respondent(s)

WITH C.A. No. 5921/2008

Date : 10/02/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) Mr. Jaideep Gupta, Sr. Adv.
Mrs. Kirti Renu Mishra, AOR
Ms. Apurva Upmanyu, Adv.

For Respondent(s) Mr. Arvind P. Datar, Sr. Adv.
RR-1 in Mr. Pratap Venugopal, Adv.
CA 5913-20/2008 Ms. Surekha Raman, Adv.
Mr. Purushottam Kumar Jha, Adv.
for M/s. K. J. John & Co.

Mr. Rajiv Shankar Roy, Adv.
Mr. Avrojyoti Chatterjee, Adv.
Mr. Abhijit S. Roy, Adv.
Mr. Pranab Kumar Mullick, AOR
Mr. Sukumar, Adv.
Mr. Aditya Mehrotra, Adv.
Mr. Sebat Kumar Deuria, Adv.

in CA5921/08 Mr. M. P. Devanath, AOR
Mr. Vivek Sharma, Adv.
Mr. Aditya Bhattacharya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER